

OA 142 of 2006

O R D E R (Oral)

21.04.2006

Shri D. Choudhary, counsel for the applicants,
Shri P.N. Kumar, counsel for the respondents:

The MA 105 of 2006 for condonation of delay in filing OA 142 of 2006 having been dismissed by order recorded by this Tribunal today, this OA, thus, not being maintainable, also stands dismissed.

[P.K. Sinha] V.C.

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